

(c) Yes, Sir.

(d) Permission and raw materials were given in 1964.

Durgapur Steel Plant

1275. SHRI S. S. KOTHARI: Will the Minister of STEEL, MINES AND METALS be pleased to state:

(a) whether it is a fact that there has been a further deterioration in the working of the Durgapur Steel Plant during the last six months;

(b) if so, the anticipated loss during the year 1967-68;

(c) the steps being taken by Government to improve its working; and

(d) whether the recommendations of the Pande Committee have been implemented?

THE MINISTER OF STEEL, MINES AND METALS (DR. CHANNA REDDY): (a) No, Sir. Overall production during the last six months has kept pace with that during the similar period earlier.

(b) The approximate loss incurred in the period April—December, 1967, for which figures are available, is Rs. 126.4 million.

(c) and (d). Steps on lines recommended by Pande Committee are in hand to improve the working of the plant. With the improvement in external conditions disciplinary control is being tightened so that the productive facilities are fully utilised.

Issue of Industrial Licences

1276. SHRI A. SREEDHARAN:
SHRI K. LAKKAPPA:

Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state:

(a) the number of new Industrial licences issued during the year 1967;

(b) the names of applicants to whom licences have been issued;

(c) how many applications for new licences have been rejected; and

(d) the names of applicants whose applications have been rejected?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED): (a) and (b). Particulars of licences issued from time to time under the Industries (Development and Regulation) Act, 1951 are published in the 'Bulletin of Industrial licences, Import licences and Export licences' and in the 'Indian Trade Journal' both of which are Weeklies and in the Monthly 'Journal of Industry and Trade'. Copies of these publications are available in the Parliament Library.

(c) 235.

(d) A statement is laid on the Table of the House. [*Placed in Library. See No. LT-157/68.*]

Change of Name of Southern Express

1277. SHRI G. VISWANATHAN: Will the Minister of RAILWAYS be pleased to state:

(a) the reasons for changing the name of Southern Express into Dakshina Express;

(b) whether Government are aware of the confusion created by a series of Press Notes issued by the different Railways in this connection; and

(c) if so, the steps taken in the matter?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA): (a) Consequent upon the dieselisation of the old 15|16 G.T Express and diversion of a major portion of this service to and from Hyderabad from 1-1-1968, its name was changed as "Dakshin Express" in conformity with the change in its character. From the same date the name of the old 21|22 Southern Express was also changed to "Grand Trunk Express".